

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(CAA)-20(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2018**

**NAME OF THE COMPANY: M/s. Fizza Plastics Pvt. Ltd. With M/s. Krypton Datamatics Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Karanveer Jindal, Advocate for the Petitioner

**ORDER**

Ld. Counsel for the Petitioner is present. It is submitted by the Ld. Counsel for the Petitioner that there has been some delay in filing the petition. An application has also been filed seeking for condonation of delay of 15 days in filing the company petition.

It is further represented by the Ld. Counsel for the Petitioner that the reasons of delay have been stated in paragraphs 3 and 4 of the petition. Taking into consideration the reasons of delay stated, Ld. Counsel for the Petitioner seeks for the delay being condoned.

Further, it is also represented by the Ld. Counsel for the Petitioner that due to inadvertence, a sum of Rs. 5,000/- has been paid at the time of filing the Second Motion Petition and in case the Tribunal is inclined to impose any costs, the same may be taken into consideration.

Taking into consideration the averments made by the Ld. Counsel for the Petitioner, a cost of Rs.10,000/- is imposed for condoning the delay in late



(Lekh Raj Singh)

filing of the Company Petition. As a sum of Rs. 5,000/- has already been paid in excess by the Petitioner, let the same be taken into consideration.

The balance amount of Rs. 5,000/- be paid by the Petitioner to the credit of Prime Minister's National Relief Fund within 10 days from today, and subject to compliance the petition is taken on record.

Let the matter be listed on 7.3.2018.

-S-d-11

**(Deepa Krishan)**  
**Member (T)**

-S-d-11

**(R. Varadharajan)**  
**Member (J)**